

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2011 &
IA-61 of 2011

Dated : 12th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Shaunak J. Thacker
Mr. Bhavesh V. Panjuani &
Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan with
Mr. Arijit Maitra for R.1
Mr. Vikas Singh Sr. Adv.
Ms. Deepa Chawan
Mr. Gadre & Ms. Puja Priyadarshini for R-2

ORDER

All the learned counsel for the parties have finished their arguments. They are directed to file their respective Written Submissions on or before 21.10.2011 after serving copy on the other side.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS